

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1451
TO BE ANSWERED ON 10.02.2023

TRAFFICKING OF CHILDREN AND WOMEN

1451. SHRI RAJU BISTA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government maintains records of missing/trafficked children and women recovered by the police during the last three years;
- (b) if so, the number of such children recovered during the last three years, State-wise;
- (c) whether the Government has undertaken any study to understand the reasons behind missing/ trafficking of women and children and if so, the details thereof; and
- (d) the number of missing/trafficked women and child reported from districts of Darjeeling, Kalimpong and North Dinajpur in West Bengal, including the number of persons recovered thereafter?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : The records of missing children are maintained in TrackChild Portal. Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. Therefore, it is the primary responsibility of respective State Governments and Union Territory Administration (UTs) to take necessary steps for preventing and countering human trafficking including children and women. Specific information with regard to trafficking hotspots is not maintained by the Central Government.

The Central Government has been supplementing the efforts of the State Governments/ UT Administrations by undertaking various initiatives and measures with regard to law and order. It has provided financial assistance under 'Nirbhaya Fund' to all States/ UTs during the financial years 2019-20 and 2020-21 for strengthening the existing Anti Human Trafficking Units (AHTUs) and for establishing new AHTUs covering all districts of the States/ UTs. In addition, the Central Government also provides financial assistance to States and UTs for holding "Judicial Colloquiums" and "State level conferences" on periodic basis for sensitizing judicial and police officials and to make available to them updated information on latest provisions of law relating to human trafficking.

(b) : State/UT-wise number of recovered children by the police, as per records available in the TrackChild Portal, during last three years period (01.01.2020 to 31.12.2022) is at Annexure-I.

(c): National Commission for Protection of Child Rights (NCPCR) has conducted various activities and programmes to prevent crimes on child trafficking such as, sensitization workshops in various Source Transit and Destination Hotspot Districts of North-East Region; “National Level Multi-stakeholders E-Consultation Meeting to Combat Child Trafficking Post Lockdown Situation due to COVID-19” virtually on 8th May 2020; and programme called “Samvardhan” meant for mapping of children and their families vulnerable to child trafficking post lockdown situation due to Covid-19 pandemic. Further, NCPCR has documented recommendations on “Preventing Child Trafficking Post Lockdown Situation due to COVID-19 pandemic” in 2021 and has taken initiatives to prevent child trafficking.

(d): As per records available in the TrackChild Portal, the number of children Missing and Recovered by the police from district of Darjeeling, Kalimpong and North Dinajpur in State of West Bengal during last three years period (01.01.2020 to 31.12.2022) is at Annexure-II. No specific information with regard to women is available in the Ministry.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (B) TO THE LOK SABHA UN-STARRED QUESTION NO.1451 FOR ANSWER ON 10.02.2023 ASKED BY SHRI RAJU BISTA REGARDING TRAFFICKING OF CHILDREN AND WOMEN

State/UT-wise number of children recovered by the police during last three years period (01.01.2020 to 31.12.2022)

Sl. No.	State/UT	Number of Children Recovered
1	Andaman & Nicobar Islands	61
2	Andhra Pradesh	2137
3	Arunachal Pradesh	0
4	Assam	167
5	Bihar	519
6	Chandigarh	180
7	Chhattisgarh	7506
8	Dadra & Nagar Haveli and Daman & Diu	3
9	Delhi	7552
10	Goa	3
11	Gujarat	10056
12	Haryana	846
13	Himachal Pradesh	271
14	Jammu & Kashmir*	40
15	Ladakh*	
16	Jharkhand	23
17	Karnataka	10983
18	Kerala	2325
19	Lakshadweep	0
20	Madhya Pradesh	32472
21	Maharashtra	6650
22	Manipur	0
23	Meghalaya	203
24	Mizoram	0
25	Nagaland	1
26	Odisha	12254
27	Puducherry	127
28	Punjab	164
29	Rajasthan	4785
30	Sikkim	74
31	Tamil Nadu	1006
32	Telangana	560
33	Tripura	26
34	Uttarakhand	826
35	Uttar Pradesh	2243
36	West Bengal	24603
Total		128666

*Number of children included for both Jammu & Kashmir and Ladakh

ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PART (D) TO THE LOK SABHA UN-STARRED QUESTION NO.1451 FOR ANSWER ON 10.02.2023 ASKED BY SHRI RAJU BISTA REGARDING TRAFFICKING OF CHILDREN AND WOMEN

Details of children Missing and Recovered by the police from district of Darjeeling, Kalimpong and North Dinajpur in State of West Bengal during last three years period (01.01.2020 to 31.12.2022)

Sl. No.	State/UT	Number of Children Missing	Number of Children Recovered
1	Darjeeling	106	70
2	Kalimpong	36	29
3	North Dinajpur	380	388
Total		522	487
